

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 107
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd. And EMAAR MGF Land Ltd. Petitioner/Applicant

Order Under Section 230-232

Order delivered on 15.04.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON. ACTG. PRESIDENT

SH. L.N. GUPTA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:

Dr. U K Chaudhary, Sr. Adv. with Ms. Manisha Chaudhary, Ms. Shriya Raychaudhuri, Mr. Gaurav Mitra, Ms. Samridhi Gogia, Mr. Mansumyer Singh and Mr. Aditya Bisht, Advocates
Mr. Amar Gupta, Mr. Divyam Agarwal & Mr. Ashish Joshi, Advocates

ORDER

List the matter on 30.04.2021.

- Sd -

(B.S.V. PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(L.N. GUPTA)
MEMBER (TECHNICAL)

15.04.2021
Vineet